|                               |  |                          |                           |                   |                           | Annexure-6  |                 |  |                            |  |                                    |  |  |
|-------------------------------|--|--------------------------|---------------------------|-------------------|---------------------------|---|-----------------|--|----------------------------|--|------------------------------------|--|--|
| Name of the corporate debtor: |  |                          |                           | S. Kumars Limited | Date of commencement of   |   |                 | 25/07/2024                                       |                            |  |                                    |  |  |
|                               | List of operational creditors (Employees)        |                          |                           |                   |                           |   |                 |  |                            |  |                                    |  |  |
|                               |  | (Amount in Rs)           |                           |                   |                           |   |                 |  |                            |  |                                    |  |  |
|                               |  | , if Name of employee    | Details of claim received |                   | Details of claim admitted |   |                 |  |                            |  |                                    |  |  |
|                               | Name of<br>authorised<br>presentative, if<br>any |                          | Date of Reciept           | Amount claimed    | Amount of claim admitted  | Amount of claim for the period of<br>twelve months preceding the<br>liquidation commencement date | Nature of claim | % share in total<br>amount of claims<br>admitted | Amount of contingent claim | Amount of claim<br>under<br>verification | Amount of<br>claim not<br>admitted | Remarks, if any  |  |
| 1 N/A                         | A  | Ashok Kumar              |                           | 5,73,872          | 5,73,872                  | -   | Unsecured       | 6.97%  | -                          | -  | -                                  |  |  |
| 3 N/A                         | A  | Mahendra D. Sawant       |                           | 4,56,832          | 4,35,363                  | -   | Unsecured       | 5.29%  |                            | -  | 21,469                             |  |  |
| 5 N/A                         |  | Suresh Kumar Mishra      |                           | 2,04,427          | 1,52,373                  | -   | Unsecured       | 1.85%  |                            | -  | 52,054                             |  |  |
| 6 N/A                         |  | Than Singh Solanki       |                           | 1,58,873          | 1,49,746                  | -   | Unsecured       | 1.82%  |                            | -  | 9,127                              |  |  |
| 7 N/A                         |  | Avinash Madavi           |                           | 5,22,500          | 4,99,583                  | -   | Unsecured       | 6.07%  |                            | -  | 22,917                             | No revised claims submitted, Amount has been admitted a      |  |
| 8 N/A                         |  | Jitendra Sharma          |                           | 4,47,040          | 2,44,526                  |   | Unsecured       | 2.97%  |                            | -  | 2,02,514                           | on basis of CIRP. During CIRP the company was not            |  |
| 9 N/A                         |  | Lakhan Singh Choudhary   |                           | 2,60,585          | 2,57,895                  | -   | Unsecured       | 3.13%  |                            | -  | 2,690                              | operational hence no dues lies within 12 months from         |  |
| 10 N/A                        |  | Rahul Dev Solanki        |                           | 1,53,138          | 1,49,971                  | -   | Unsecured       | 1.82%  |                            | -  | 3,167                              | initiation of Liquidation process. Except for employees that |  |
| 11 N/A                        |  | Rajesh Prasad            |                           | 3,43,484          | 3,35,193                  | -   | Unsecured       | 4.07%  |                            | -  | 8,291                              | were retained by the RP during CIRP and their cost forms     |  |
| 12 N/A                        |  | Manoj Jaiswal            |                           | 3,51,218          | 3,51,218                  | -   | Unsecured       | 4.27%  |                            | -  | -                                  | part of CIRP Cost. Further Gratuity has been admitted as     |  |
| 13 N/A                        |  | Kamal Nayan Joshi        |                           | 1,69,512          | 1,28,423                  | -   | Unsecured       | 1.56%  |                            | -  | 41,089                             | per law and will be paid as per relevant precedents laid     |  |
| 15 N/A                        |  | Sushil Nandalal Tibrewal |                           | 6,30,958          | 4,67,911                  | -   | Unsecured       | 5.68%  |                            | -  | 1,63,047                           | down by Hon'ble Supreme Court of India                       |  |
| 16 N/A                        |  | Hemraj Jaiswal           |                           | 1,77,387          | 1,38,375                  | -   | Unsecured       | 1.68%  |                            | -  | 39,012                             |  |  |
| 17 N/A                        |  | MAHESH BARETHA           |                           | 42,462            | 42,462                    | -   | Unsecured       | 0.52%  |                            | -  | -                                  |  |  |
| 18 N/A                        |  | OM PRAKASHA BHASKAR      |                           | 1,17,538          | 29,538                    | -   | Unsecured       | 0.36%  |                            | -  | 88,000                             |  |  |
| 19 N/A                        |  | VINOD SHARMA             |                           | 2,81,791          | 1,70,679                  | -   | Unsecured       | 2.07%  |                            | -  | 1,11,112                           |  |  |
| 14 N/A                        |  | Sudesh Kumar Vyas        |                           | 4,78,745          | 4,29,754                  | -   | Unsecured       | 5.22%  |                            | -  | 48,991                             |  |  |
| 2 N/A                         |  | Sudhir Tiwari            | 1                         | 6,78,836          | 4,31,337                  | -   | Unsecured       | 5.24%  |                            | -  | 2,47,499                           | No revised claims submitted, Amount has been admitted a      |  |
| 4 N/A                         |  | Gopal Das Bansal         |                           | 44,50,943         | 31,87,823                 | -   | Unsecured       | 38.72%   |                            | -  | 12,63,120                          | on basis of CIRP. During CIRP the company was not            |  |
| 20 N/A                        |  | BADRILAL KUMAWAT         | 1                         | 57,672            | 57,672                    | -   | Unsecured       | 0.70%  |                            | -  | -                                  | operational hence no dues lies within 12 months from         |  |
| 21 N/A                        |  | MANOJ SHAMRA             | 1                         | 8,88,286          | 2,83,956                  | -   | Unsecured       | 3.45%  |                            | 6,04,330                                 |                                    | initiation of Liquidation process. Except for employees th   |  |
| 22 N/A                        |  | MAHENDRA SINGH PARIHAR   | 1                         | 1,36,000          | 1,33,937                  | -   | Unsecured       | 1.63%  |                            | 2,063                                    |                                    | were retained by the RP during CIRP and their cost forms     |  |
| 23 N/A                        |  | LAXMAN SINGH DODIYA      | 1                         | 1,10,968          | 1,10,968                  | -   | Unsecured       | 1.35%  |                            | -  |                                    | part of CIRP Cost. Further Gratuity has been admitted as     |  |
| 24 N/A                        |  | PRADEEP STHAPAK          | 1                         | 2,58,293          | 2,43,070                  | -   | Unsecured       | 2.95%  |                            | 15,223                                   |                                    | per law and will be paid as per relevant precedents laid     |  |
| 25 N/A                        |  | SUBHASH KATARIA          | 1                         | 15,18,954         | 15,18,954                 | -   | Unsecured       | 18.45%   |                            | -  |                                    | down by Hon'ble Supreme Court of India                       |  |
| 26 N/A                        |  | CHANDAN SINGH PANWAR     | -                         | 10,03,409         |                           | -   | Unsecured       | 0.00%  |                            | 10,03,409                                |                                    | down of Honore Supreme Court of India                        |  |
| 27 N/A                        | A  | GOPALA RAGHUNATHU KURUP  |                           | 3,07,782          | 3,07,782                  | -   | Unsecured       | 3.74%  |                            | -  | ****                               |  |  |
| 27                            |  | Tota                     | Ш                         | 1,47,81,504       | 82,33,715                 | -   | -               | 100.00%  | -                          | 16,25,024                                | 23,24,097                          |  |  |